569

It is the State Governments which give loans to individual undertakings.

(c) and (d). The proposed subsidised housing scheme has been circulated for opinion, but has not yet been finalised. No loan has been sanctioned under it.

RAILWAY EMPLOYEES REMOVED FROM SERVICE AND UNDER SUSPENSION

32. SHRI S. GURUSWAMI : Will the Minister for RAILWAYS AND TRANSPORT be pleased to state the number of Railway employees on each Railway so far removed from service and still under suspension under the Security Service Rules?

THE MINISTER FOR RAILWAYS AND TRANSPORT (SHRI LAL BAHADUR): The number of employees removed from service under the Railway Service (Safeguarding of National Security) Rules are as follows:

	E.L.	1 1	2	29
orf.	B. No. 201 90	. • •	•••	-
	TO 4441	7.7	• •	52
•	O: 4. 58001			6
106.0	E.P.	·· •		5
	B. B. & C. I.		• •	2
	Southern	• •	• •	75
,	R. C. A. O.	••	••	4
•	То	tal:	· Par	173
-1-			÷ -	

(2) The number of employees who are still under suspension or on compulsory leave are as follows:

Central	$\mathbb{T}_{\mathbb{R}} C_{1} = 0$	••	15
Eastern	• •		42
Southern	• •		11
Northetrn	••		I
-	Total:		69

Information regarding certain sections of the Northern and North Eastern Railways are still awaited and will be laid on the Table of the House when received

OF STAFF TRANSFER DUE TO REGROUPING

to Ouestions

33. SHRI S. GURUSWAMI: Will

the Minister for RAILWAYS AND TRANSPORT be pleased to state the number of staff in various classes who have become surplus and those who have been transferred on each of the Railways as a result of Railway regrouping throughout India?

THE MINISTER FOR RAILWAYS AND TRANSPORT (SHRI LAL BAHADUR): The information' is being collected and will be placed on the Table of the House in due

ALLOTMENT OF COAL TO U. P.

- 34. BABU GOPINATH SINGH Will the Minister for PRODUCTION be pleased to s tate:
- (a) how much domestic coal was sanctioned as quota for Kanpur for the quarters ending 31st December 1951, and 31st March 1952;
- (b) what quantity of this quota was actually supplied to Kanpur;
- (c) the reasons for not supplying the full quota;
- (d) the measures taken to ensure adequate supply of alternative fuel to the affected citizens; and
- (e) the steps that the Government propose to take to prevent the repetition of the conditions that prevailed in Kanpur during the last cold weather?

THE MINISTER FOR PRODUCTION (SHRI K. C. REDDY): (a) and (b). The figures are:

	Quota (Wagons)	Supplies (Wagons)
Quarter ending 31-12-1951	230	178
Quarter ending		•
31-3-1952	216	20

- (c) Inadequate transport facilities.
- (d) This is a matter which falls within the responsibility of the State Government.